GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.2473 TO BE ANSWERED ON 15.03.2023

CONSTRUCTION OF OVERBRIDGES/UNDERBRIDGES AT RAILWAY CROSSINGS

†2473. SHRI ARUN KUMAR SAGAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the under-construction over- bridges/underbridges in the country as on date along with present status thereof;
- (b) the details of the proposals sent by the State Governments for the construction of overbridges/ underbridges at railway crossings;
- (c) the action taken by the Government thereon;
- (d) the amount of funds allocated for construction of such bridges during the last three years; and
- (e) the steps taken by the Government for timely completion of the said overbridges/underbridges?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a): As on date, 1601 Nos. Road Over Bridges (ROBs) and 2398 Nos. Road Under Bridges (RUBs) are sanctioned in the Country. These works are in various stages of planning, estimation and execution in consultation with State Govt. (b) & (c): Proposals for construction of Road Over Bridge/Road Under Bridge (ROB/RUB) in lieu of level crossings (LCs) are either conceptualized by Zonal Railways or received from State Government and other Statutory Authorities. After completing various formalities with State Government/Statutory Authorities, regarding the consent for sharing of cost/making available encumbrance free land on approaches, closure of LCs and joint feasibility study etc., proposals mutually agreed for construction of ROBs/RUBs in lieu of LCs are further processed for inclusion in Budget, which is a continuous process. However, 221 Nos. ROBs and 181 Nos. RUBs are sanctioned during the year 2022-23 (upto 03.03.2023) in the Country.

(d): Total ₹ 17885 crore have been allocated during the last three years and current year.

(e): Various steps have been taken by Railways to expedite the progress of work, Joint survey with concerned state Govt./Road Owing Authority is being done before finalizing the GAD to ensure smooth executing of work Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway portion has been done to avoid repeated design process. Regular coordination meeting are being done with the officials of State Govt./Road Owning Authority to resolve various issues arising during construction.

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